

(A8)

CENTRAL ADMINISTRATIVE TRIBUNAL, LUCKNOW BENCH

Lucknow this the 6th day of Dec., 94.

O.A. No. 16/90

HON. MR. V.K. SETH, MEMBER(A)

HON. MR. D.C. VERM, MEMBER(J)

H.R. Bulbul, son of late Ratilal Bulbul,
resident of 7, Nawal Kishore Road, Lucknow.

Applicant.

For Applicant : None.

versus

1. Union of India through Secretary, Department of Personnel and Training, North Block New Delhi.
2. Director C.B.I., C.B.I. Head Office, C.G.O. Complex, Lidhi Road, New Delhi.
3. Administrative officer(A), C.B.I, C.G.O. Complex, New Delhi.

Respondents.

By Advocate Shri D.S. Randhawa.

O R D E R

HON. MR. V.K. SETH, MEMBER(A)

On 17.11.94, when the case was called out, none appeared on behalf of the applicant while Shri D.S. Randhawa, learned counsel appeared on behalf of the respondents. A perusal of record of the case shows that written pleadings have been exchanged between the parties, but on the last several dates also such as 10.1.94, 20.2.94, 27.4.94 and 27.9.94 none responded on behalf of the applicant. There was also no request for adjournment of the case on 17.11.94.

2. In view of the above position, the case is hereby dismissed for default of applicant and for non prosecution.

MEMBER(J)

Shakeel/

MEMBER(A)